## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2748 (To be answered on the 17<sup>th</sup> March 2022)

#### SETTING UP OF SMALL AIRPORTS

### 2748. SHRI AJAY NISHAD

### Will the Minister of CIVIL AVIATION

# नाथका देशावन संदेश

be pleased to state:-

- (a) the salient features, targets and objectives of 'UDAN' (Ude Desh Ka Aam Nagrik) Scheme;
- (b) whether the aforesaid scheme has achieved its targets and objectives, if so, the details thereof:
- (c) whether the Government purposes to establish small airports for small cities of tourism importance having no transportation facility under the said UDAN Scheme;

(d) if so, the State-wise details thereof including Bihar;

- (e) whether in case of receiving no bidder, bidding under the PPP model of UDAN Scheme in such cities of tourism importance, the Government proposes to make any other provision with the help of which airports could be set up;
- (f) whether despite Muzaffarpur district of Bihar being connected with Buddha Circuit, the tourists from all over the world have to face a lot of difficulty to visit in the absence of an airport there; and

(g) whether the same also leads to revenue loss and if so, the details thereof?

#### ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विभानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

- (a): Ministry of Civil Aviation launched Regional Connectivity Scheme (RCS) UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and make air travel affordable for the masses. The salient features of the UDAN scheme are as under:
- i) The Regional Connectivity Scheme UDAN is designed to enable air operations on underserved/unserved routes connecting regional areas, promote balanced regional growth and make flying affordable for masses.
- ii) Financial incentives in terms of concessions from Central, State Governments and airport operators are extended to Selected Airline Operators to encourage operations from unserved/underserved airports/heliports/water aerodromes and to keep the air fare affordable.
- iii) Support to the Selected Airline Operators in the form of Viability Gap Funding (VGF). State Governments provide 20% share towards VGF for RCS flights

pertaining to their states. However, the share of VGF for North-Eastern states and the Union Territories is 10%.

iv) Excise Duty at the rate of 2% is levied on Aviation Turbine Fuel (ATF) drawn by Selected Airline Operators at RCS Airports for RCS Flights for a period of three (3) years from the date of commencement.

v) Airlines are required to commit around 50% of the seats as RCS seats (limited to

40 seats) on RCS flights.

vi) Regional Connectivity Fund (RCF) is created by levying Rs.5000/- on each departure of flights on aircraft having MTOW (Maximum Take-Off Weight) above 40 Tonnes except for the departure of flights on routes in North East Region, Himachal Pradesh, Uttarakhand, Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands and Lakshadweep Islands.

vii) For balanced regional growth, route allocations are spread equitably across five regions in the country viz. North, South, East, West and North East (with a cap of

30% in a given region).

- viii) RCS-UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes submit proposals at the time of bidding under RCS UDAN.
- (b) to (e): Under UDAN, 948 valid routes have been awarded across the length and breadth in the country including in Bihar, of which, 409 routes connecting 66 unserved and underserved airports including 8 Heliports & 2 water aerodromes have been operationalized as on 14.03.2022. Total 51 Tourism RCS routes have been awarded upto 11.03.2022 which includes Buddhist Circuit routes connecting Kushinagar and Gaya under UDAN. Further, the list of 66 operationalized UDAN airports/heliports/water aerodromes is annexed. Ministry of Civil Aviation, in coordination with the Ministry of Tourism, has facilitated the award of Tourism routes to various airlines.

(f) to (g): Muzzafarpur in Bihar figures in the tentative list of unserved airports in the UDAN scheme document. However, no airline has submitted bid from the airport for operations of UDAN flights.

The primary objective of UDAN is to facilitate / stimulate regional air connectivity by making it affordable. Promoting affordability of regional air connectivity is envisioned under UDAN by supporting Selected Airline Operators (SAOs) through concession by Central Government, State Governments/UTs and airport operators to reduce the cost of airline operations on regional routes and financial (Viability Gap Funding or VGF) support to meet the gap, if any, between the cost of airline operations and expected revenues on such UDAN routes.

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Statement referred to in reply to Lok Sabha Unstarred Question no. 2748 for 17.03.2022 regarding "Setting Up of Small Airports"

List of 66 airports/heliports/water aerodromes operationalized under UDAN scheme.

| S No. | State  | Airport                              |
|-------|--|--------------------------------------|
| 1.    | Andhra Pradesh   | Kadapa                               |
| 2.    | THE REPORT OF THE PROPERTY OF  | Kurnool Airport                      |
| 3.    | Assam  | Jorhat                               |
| 4.    |  | Lilabari                             |
| 5.    |  | Tezpur                               |
| 6.    |  | Rupsi                                |
| 7.    | Arunachal Pradesh  | Tezu                                 |
| 8.    |  | Passighat                            |
| 9.    | Bihar  | Darbhanga                            |
| 10.   | Chhattisgarh   | Jagdalpur                            |
| 11.   |  | Bilaspur                             |
| 12.   | Daman & Diu  | Diu                                  |
| 13.   | Gujarat  | Bhavnagar                            |
| 14.   | AND THE RESIDENCE OF THE PROPERTY OF THE PROPE | Jamnagar                             |
| 15.   |  | Kandla                               |
| 16.   |  | Mundra                               |
| 17.   |  | Porbandar                            |
| 18.   | A STATE OF THE PROPERTY OF THE | Statue of Unity (Water Aerodromes-W) |
| 19.   |  | Sabarmati River Front (W)            |
| 20.   | Haryana  | Hissar                               |
| 21.   | Himachal Pradesh   | Shimla                               |
| 22.   | THE RESIDENCE OF THE PARTY OF T | Kullu                                |
| 23.   | AND  | Mandi (H)                            |
| 24.   |  | Rampur (H)                           |
| 25.   | Karnataka  | Belgaum                              |
| 26.   |  | Hubli                                |
| 27.   |  | Mysore                               |
| 28.   | MARIA  | Vidyanagar                           |
| 29.   | THE RESERVE OF THE PROPERTY OF | Kalaburgi (Gulbarga)                 |
| 30.   |  | Bidar                                |
| 31.   | Kerala   | Kannur                               |
| 32.   | Madhya Pradesh   | Gwalior                              |
| 33.   | Maharashtra  | Gondia                               |
| 34.   |  | Jalgaon                              |
| 35.   |  | Kolhapur                             |
| 36.   |  | Nanded                               |
| 37.   |  | Ozar (Nasik)                         |
| 38.   |  | Sindhudurg                           |
| 39.   | Meghalaya  | Shillong                             |
| 40.   | Nagaland   | Dimapur                              |
| 41.   | Odisha   | Jharsuguda                           |
| 42.   | Pondicherry (UT)   | Pondicherry                          |
| 43.   | Punjab   | Adampur                              |

| S No. | State         | Airport           |
|-------|---------------|-------------------|
| 44.   |               | Bhatinda          |
| 45.   |               | Ludhiana          |
| 46.   |               | Pathankot         |
| 47.   | Rajasthan     | Bikaner           |
| 48.   |               | Jaisalmer         |
| 49.   |               | Kishangarh        |
| 50.   | Sikkim        | Pakyong           |
| 51.   | Tamil Nadu    | Salem             |
| 52.   | Uttar Pradesh | Agra              |
| 53.   |               | Allahabad         |
| 54.   |               | Kanpur(Chakeri)   |
| 55.   |               | Hindon            |
| 56.   |               | Bareilly          |
| 57.   |               | Kushinagar        |
| 58.   | Uttarakhand   | Pantnagar         |
| 59.   |               | Pithoragarh       |
| 60.   |               | Sahastradhara (H) |
| 61.   |               | Chinyalisaur (H)  |
| 62.   |               | Gaucher (H)       |
| 63.   |               | New Tehri (H)     |
| 64.   |               | Srinagar (H)      |
| 65.   |               | Haldwani (H)      |
| 66.   | West Bengal   | Durgapur          |

